

OAR/2006

19/2/2009

da. Mr-m. Kantharaj, and
Re. Dr. A.K. Mishra, M(A)

App: None.
Resp: Mr. K.K. S. K. R.

Call a 24/3/2009 for filing
objections, if any, for recall application.

[Signature]
M(A)

[Signature]
M(A)

24/3/09

NO SITTING OF DB LIST ON 6.5.09

[Signature]
M(A)

6/5/09

Hon'ble Mr. Kantharaj, M(A)
Hon'ble Mr. A.K. Mishra, M(A)

App: None
Respectfully cannot put out statement slip.

Even on the last occasion, there was
no representation on behalf of the applicant,
it shows that he is not interested
in prosecuting the case. Hence case is dismissed
for non prosecution.

[Signature]
M(A)

[Signature]
M(A)

of
Kantharaj
M(A)
M(A)